

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. † 3150
TO BE ANSWERED ON 05.12.2016

PERFORMANCE OF MSMEs

† 3150. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:
SHRIMATI REKHA VERMA:
SHRI Y.V. SUBBA REDDY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of Micro, Small and Medium Enterprises (MSMEs) functioning in the country along with those MSMEs which are lying closed at present, State/UT-wise;
- (b) the details in regard to the share of MSME products in the country's export during each of the last three years;
- (c) the details of employment opportunities provided by MSMEs to the people including the women of rural and tribal regions of the country during the said period State/UT-wise;
- (d) the measures taken by the Government to provide employment/resettlement of persons affected by the closed MSMEs in the country; and
- (e) the roadmap drawn by the Government to improve the performance of MSME sector?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF
MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): The total Number of registered Micro, Small and Medium Enterprises (MSMEs) in the country as on 29.11.2016 (FN) is 57.22 lakh. The number of MSME units registered as Udyog Aadhar Memorandum till 29.11.2016 is 19.61 lakh. Earlier till 29.09.2006, MSME units were registered as Small Scale Industry and from 29.09.2006 to 18.09.2015 as Enterprise Memorandum (Part-II) [EM-II]. As per the last Census of MSME (data collected with reference to base year 2006-07), the total number of working registered MSME units were 15.64 lakh and as EM-II registration is 21.97 lakh. To put it in a slightly more detailed manner, the last Census as mentioned above arrived at the figure of 22.48 lakh MSME units, out of which 1.88 lakh were in the non-traceable category and 4.96 lakh in the closed category, leaving 15.64 in the working category. The State-wise numbers of registered MSMEs as on 29.11.2016 in the country are given at Annexure –I. The State-wise numbers of closed MSMEs in the country are given at Annexure-II. This is as per the said Census (Fourth) of MSMEs.

As per the last Census (Fourth) of MSMEs (data collected with reference to base year 2006-07), as well as data extracted from the Economic Census 2005, conducted by Central Statistics Office (CSO), Ministry of Statistics & Programme Implementation (MoSPI), for activities excluded from Fourth Census, namely wholesale / retail trade, legal, educational and social services, hotel & restaurants, transports and storage & warehousing (except cold storage), the total Number of estimated unregistered MSMEs in the country was 346.12 lakh. The State-wise numbers of estimated unregistered MSMEs as per the data sources mentioned above, in the country are given at Annexure –III.

(b): As per the Directorate General of Commercial Intelligence and Statistics (DGCI&S) data, Department of Commerce, M/o Commerce & Industry the estimated share of MSME products in the country's exports during 2013-14, 2014-15 and 2015-16 are 42.42%, 44.76% and 49.86%, respectively.

(c): Government in the Ministry of Micro, Small and Medium Enterprises (MSME) has been implementing a credit-linked subsidy scheme named PMEGP since 2008-09 through Banks with Khadi and Village Industries Commission (KVIC) as nodal agency at the national level for generating employment in the Country by setting up of micro-enterprises in the non-farm sector.

Under PMEGP, general category beneficiaries can avail of margin money subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as scheduled castes, scheduled tribes, OBCs, minorities, women, ex-servicemen, physically handicapped, beneficiaries belonging to North Eastern Region, hill and border areas, etc., the margin money subsidy is 35% in rural areas and 25% in urban area. The maximum cost of project is Rs. 25 lakh in the manufacturing sector and Rs.10 lakh in the service sector.

State-wise allocation of margin money subsidy which is treated as target as also the achievements in term of the margin money subsidy utilized, the corresponding number of projects assisted and estimated employment generated during the last three years and current year is given at Annexure-IV.

(d): The information to provide employment/resettlement of persons affected by closed MSMEs in the country are not centrally maintained.

(e): There is, as such, no specific roadmap drawn by the Ministry of Micro, Small & Medium Enterprises to improve the performance of MSME sector. However, all the promotional activities undertaken by the M/o MSME, Govt. of India are in pursuance of the MSME Development (MSMED) Act, 2006. All the schemes of the Ministry of MSME are geared towards promotion and development of the MSME sector and are designed to improve the performance of MSME sector. List of the major such schemes of the Ministry {including those of Office of Development Commissioner (MSME)} is given as Annexure-V. In a way, the MSMED Act, 2006, in conjunction with the schemes of the Ministry of MSME (including those of the O/o DC-MSME) constitute the roadmap of development in the MSME Sector.

Annexure-I

Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. † 3150 for answer on 05.12.2016

Sl. No.	State / UTs	Udyog Aadhaar Regd.	Entrepreneur Memorandum (Part-II) filed	SSI Registered	Total
1	ANDHRA PRADESH	96,420	22,128	45,692	1,64,240
2	ARUNACHAL PRADESH	209	483	417	1,109
3	ASSAM	333	13,864	19,864	34,061
4	BIHAR	5,05,701	27,288	50,036	5,83,025
5	CHHATTISGARH	9,036	11,392	22,768	43,196
6	GOA	1,609	862	2,621	5,092
7	GUJARAT	1,59,281	3,21,785	2,29,830	7,10,896
8	HARYANA	18,778	6,068	33,150	57,996
9	HIMACHAL PRADESH	2,360	6,395	11,931	20,686
10	JAMMU AND KASHMIR	2,359	8,395	14,993	25,747
11	JHARKHAND	54,399	15,885	18,190	88,474
12	KARNATAKA	44,485	1,66,267	1,36,186	3,46,938
13	KERALA	26,601	1,02,868	1,50,188	2,79,657
14	MADHYA PRADESH	94,411	1,45,167	1,06,997	3,46,575
15	MAHARASHTRA	1,78,791	1,36,878	86,586	4,02,255
16	MANIPUR	5,757	1,074	4,492	11,323
17	MEGHALAYA	209	4,501	3,010	7,720
18	MIZORAM	196	2,146	3,715	6,057
19	NAGALAND	118	5,624	1,332	7,074
20	ODISHA	22,572	17,105	19,606	59,283
21	PUNJAB	17,732	17,531	48,110	83,373
22	RAJASTHAN	87,025	1,24,280	54,885	2,66,190
23	SIKKIM	102	199	122	423
24	TAMIL NADU	2,04,950	5,80,169	2,33,881	10,19,000
25	TELANGANA	54,100	40,728	-	94,828
26	TRIPURA	1,522	1,530	1,343	4,395
27	UTTAR PRADESH	2,68,972	2,89,360	1,87,742	7,46,074
28	UTTARAKHAND	5,020	16,240	23,765	45,025
29	WEST BENGAL	72,598	1,03,276	43,259	2,19,133
30	ANDAMAN AND NICOBAR ISLANDS	1,144	653	750	2,547
31	CHANDIGARH	1,081	1,365	996	3,442
32	DADAR AND NAGAR HAVELI	609	943	1,716	3,268
33	DAMAN AND DIU	467	923	594	1,984
34	DELHI	20,450	2,309	3,754	26,513
35	LAKSHADWEEP	22	99	2	123
36	PUDUCHERRY	1,275	1,122	1,451	3,848
Total		19,60,694	21,96,902	15,63,974	57,21,570

Annexure-II

Annexure-II referred to in reply to part (a) of Lok Sabha Unstarred Question No. †3150 for answer on 5.12.2016, State wise distribution of closed MSMEs.

Sl. No.	State/UT Name	CLOSED
1	ANDHRA PRADESH	2,250
2	ARUNACHAL PRADESH	167
3	ASSAM	6,266
4	BIHAR	16,344
5	CHHATTISGARH	15,485
6	GOA	2,754
7	GUJARAT	34,945
8	HARYANA	10,973
9	HIMACHAL PRADESH	4,034
10	JAMMU & KASHMIR	1,831
11	JHARKHAND	3,712
12	KARNATAKA	47,581
13	KERALA	34,903
14	MADHYA PRADESH	36,502
15	MAHARASHTRA	41,856
16	MANIPUR	929
17	MEGHALAYA	665
18	MIZORAM	669
19	NAGALAND	2,395
20	ORISSA	5,744
21	PUNJAB	24,553
22	RAJASTHAN	17,342
23	SIKKIM	86
24	TAMIL NADU	82,966
25	TRIPURA	424
26	UTTAR PRADESH	80,616
27	UTTARAKHAND	8,219
28	WEST BENGAL	10,708
29	ANDAMAN AND NICOBAR ISLANDS	142
30	CHANDIGARH	559
31	DADAR AND NAGAR HAVELI	0
32	DAMAN AND DIU	24
33	DELHI	0
34	LAKSHADWEEP	0
35	PUDUCHERRY	711
Total		4,96,355

Annexure-III

Annexure-III referred to in reply to part (a) of Lok Sabha Unstarred Question †3150 for answer on 05.12.2016(As per Fourth All India Census of MSME with base year 2006-07 and Economic Census, 2005)

(in lakh)

Sl. No.	State / UTs	Sample Survey 4 th All India Census	EC-2005	Total
1	ANDHRA PRADESH	14.90	10.6	25.50
2	ARUNACHAL PRADESH	0.25	0.16	0.41
3	ASSAM	2.14	4.28	6.42
4	BIHAR	7.48	6.72	14.20
5	CHHATTISGARH	2.78	2.19	4.97
6	GOA	0.56	0.27	0.83
7	GUJARAT	13.03	6.46	19.49
8	HARYANA	4.87	3.46	8.33
9	HIMACHAL PRADESH	1.60	1.15	2.75
10	JAMMU AND KASHMIR	1.18	1.68	2.86
11	JHARKHAND	4.25	2.32	6.57
12	KARNATAKA	11.12	7.7	18.82
13	KERALA	12.94	7.69	20.63
14	MADHYA PRADESH	11.50	6.76	18.26
15	MAHARASHTRA	14.45	15.31	29.76
16	MANIPUR	0.44	0.42	0.86
17	MEGHALAYA	0.47	0.38	0.85
18	MIZORAM	0.10	0.16	0.26
19	NAGALAND	0.16	0.21	0.37
20	ODISHA	9.77	5.76	15.53
21	PUNJAB	9.66	4.32	13.98
22	RAJASTHAN	9.14	6.96	16.10
23	SIKKIM	0.06	0.1	0.16
24	TAMIL NADU	18.21	12.58	30.79
25	TRIPURA	0.26	0.7	0.96
26	UTTAR PRADESH	22.34	19.82	42.16
27	UTTARAKHAND	2.00	1.51	3.51
28	WEST BENGAL	20.80	13.41	34.21
29	ANDAMAN AND NICOBAR ISLANDS	0.07	0.07	0.14
30	CHANDIGARH	0.28	0.2	0.48
31	DADAR AND NAGAR HAVELI	0.04	0.03	0.07
32	DAMAN AND DIU	0.01	0.04	0.05
33	DELHI	1.75	3.74	5.49
34	LAKSHADWEEP	0.01	0.01	0.02
35	PUDUCHERRY	0.13	0.21	0.34
	Total	198.74	147.38	346.12

Annexure-IV

Annexure-IV referred to in reply to part (c) of Lok Sabha Unstarred Question No. † 3150 for answer on 05.12.2016,

2013-14

Sr. No.	State/UT	Margin money subsidy allocated (Rs. lakh)	Margin money Subsidy utilized # (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)
1	Andhra Pradesh	4829.17	4610.54	1453	18200
2	Arunachal Pradesh	1852.57	889.42	657	6570
3	Assam	6210.97	7393.07	8255	29332
4	Bihar	8675.93	7725.19	3121	20013
5	Chhattisgarh	3623.56	2118.61	921	6106
6	Goa	490.68	143.86	79	412
7	Gujarat*	4375.58	4401.81	914	14777
8	Haryana	2771.26	2075	935	5866
9	Himachal Pradesh	1730.87	1613.84	1112	5188
10	Jammu & Kashmir	2983.59	3226.2	1855	12301
11	Jharkhand	4738.31	4533.11	2612	13062
12	Karnataka	4538.84	7837.31	2778	25752
13	Kerala	2278.34	2756.94	1505	11507
14	Madhya Pradesh	8466.23	7973.02	2462	19442
15	Maharashtra **	6539.82	4737.62	2186	20183
16	Manipur	1557.67	1591.34	733	5277
17	Meghalaya	1333.04	600.13	397	1386
18	Mizoram	1117.83	886.4	777	5050
19	Nagaland	1705.43	1125.77	421	4373
20	Odisha	5854.95	4075.76	2146	16653
21	Punjab	2665.96	2477.06	979	7629
22	Rajasthan	5554.14	4064.94	1280	13471
23	Sikkim	584.56	108.09	66	255
24	Tamilnadu	4969.7	5216.93	2268	29107
25	Tripura	1163.93	2225.25	1307	9074
26	Uttar Pradesh	13786.3	15104.9	4354	44044
27	Uttarakhand	1934.23	2099.99	1236	7335
28	West Bengal	4627.57	5596.72	3216	24189
29	Andaman & Nicobar Islands	619.2	164.94	224	654
30	Chandigarh	304.74	59.11	55	385
31	Delhi	1075.38	164.74	142	1136
32	Lakshadweep	758.55	3.18	4	8
33	Puducherry	781.12	43.17	43	170
Total		114500.00	107644.48	50493	378907

including un-utilized balance funds of previous year

* including Daman & Diu

** including Dadra & Nagar Haveli

2014-15

Sr. No.	State/UT	Margin money subsidy allocated (Rs. lakh)	Margin money subsidy utilized# (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)
1	Andhra Pradesh	2667.87	3492.11	937	12220
2	Arunachal Pradesh	1793.42	1004.99	652	2871
3	Assam	5388.74	5397.01	5015	15535
4	Bihar	8277.14	4111.32	1639	9240
5	Chhattisgarh	3474.41	2045.68	847	5821
6	Goa	466.91	141.76	78	406
7	Gujarat*	4246.72	6200.52	1289	18107
8	Haryana	2716.36	3012.98	1175	7024
9	Himachal Pradesh	1687.45	2237.73	1244	6352
10	Jammu & Kashmir	2919.50	3274.63	1565	11025
11	Jharkhand	4547.06	2871.29	1699	8495
12	Karnataka	4412.99	6479.10	2431	21825
13	Kerala	2206.51	2679.28	1344	9738
14	Madhya Pradesh	8182.74	9241.70	2737	21896
15	Maharashtra **	6299.38	7843.81	3469	28311
16	Manipur	1403.65	1600.76	747	829
17	Meghalaya	1184.80	971.14	555	3680
18	Mizoram	1043.39	807.98	817	6736
19	Nagaland	1563.64	878.59	416	2407
20	Odisha	5621.47	3945.89	2013	10211
21	Punjab	2611.49	3190.88	1153	6438
22	Rajasthan	5369.78	5249.62	1976	15002
23	Sikkim	541.34	33.52	16	54
24	Tamilnadu	4824.96	6733.89	2858	36190
25	Telangana	1954.44	1889.35	604	6604
26	Tripura	985.02	1333.65	787	6333
27	Uttar Pradesh	13239.41	16937.53	4891	48604
28	Uttarakhand	1882.35	2153.32	1333	7889
29	West Bengal	4396.32	6010.11	3397	24646
30	Andaman & Nicobar Islands	593.09	92.32	161	790
31	Chandigarh	287.99	61.46	36	160
32	Delhi	1061.04	189.24	198	1584
33	Lakshadweep	704.68	28.61	31	93
34	Puducherry	749.95	112.10	58	386
Total		109306.01	112253.87	48168	357502

including un-utilized balance funds of previous year.

* including Daman & Diu.

** including Dadra & Nagar Haveli

2015-16

Sr. No.	State/UT	Margin money subsidy allocated (Rs. lakh)	Margin money subsidy utilized# (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)
1	Andhra Pradesh	4496.85	2262.37	642	7740
2	Arunachal Pradesh	200.08	38.85	35	104
3	Assam	4969.87	2869.74	3483	9026
4	Bihar	7118.59	6588.55	2430	19624
5	Chhattisgarh	4303.80	2829.38	1277	9496
6	Goa	159.40	165.43	91	500
7	Gujarat*	6536.16	6339.73	1419	14960
8	Haryana	3747.40	3112.09	1248	7232
9	Himachal Pradesh	1721.57	1767.26	1077	5134
10	Jammu & Kashmir	4006.80	3781.19	2207	12115
11	Jharkhand	3462.64	3559.74	1839	12873
12	Karnataka	10846.89	5898.01	2140	17284
13	Kerala	2731.60	2720.48	1369	9653
14	Madhya Pradesh	7729.40	8117.17	1979	16497
15	Maharashtra **	9718.42	5285.03	2497	20161
16	Manipur	2855.92	1213.98	685	2715
17	Meghalaya	1250.62	1056.12	603	4824
18	Mizoram	924.99	1026.35	1134	9072
19	Nagaland	1255.83	1392.81	623	4998
20	Odisha	6282.00	5736.32	2876	17629
21	Punjab	3026.80	2902.97	966	7762
22	Rajasthan	4188.14	4384.07	1988	14537
23	Sikkim	227.38	186.11	110	397
24	Tamilnadu	7110.80	5497.54	2463	20836
25	Telangana	2094.00	2217.57	660	7761
26	Tripura	2748.26	945.84	642	5355
27	Uttar Pradesh	17535.32	14456.87	4365	43059
28	Uttarakhand	1909.93	1740.86	1136	6161
29	West Bengal	4765.49	3400.65	1873	12746
30	Andaman & Nicobar Islands	158.00	65.11	119	293
31	Chandigarh	90.00	87.72	43	323
32	Delhi	257.35	254.05	256	2048
33	Lakshadweep	90.00	0.00	0	0
34	Puducherry	100.00	106.37	65	447
Total		128620.30	102006.33	44340	323362

including un-utilized balance funds of previous year.

* including Daman & Diu.

** including Dadra & Nagar Haveli

2016-17 (as on 31.10.2016)

Sr. No.	State/UT	Margin money subsidy allocated (Rs. lakh)	Margin money subsidy utilized# (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)
1	Andhra Pradesh	2336.59	3098.46	792	9628
2	Arunachal Pradesh	500.00	173.12	117	512
3	Assam	5636.41	3074.07	3940	14794
4	Bihar	6909.77	3674.07	1432	11456
5	Chhattisgarh	4493.30	1161.25	447	3648
6	Goa	371.62	90.51	41	268
7	Gujarat*	5398.45	2842.41	666	5869
8	Haryana	3371.31	961.28	394	3152
9	Himachal Pradesh	1970.11	474.23	243	1332
10	Jammu & Kashmir	3541.26	814.29	493	3699
11	Jharkhand	4165.73	921.56	470	3760
12	Karnataka	4941.62	7448.03	2272	19862
13	Kerala	2446.06	1636.92	706	6044
14	Madhya Pradesh	8527.32	2934.22	665	5320
15	Maharashtra **	6111.29	1851.77	812	5695
16	Manipur	1741.70	849.90	575	2899
17	Meghalaya	1748.10	155.67	133	1064
18	Mizoram	1253.49	126.91	99	792
19	Nagaland	1751.68	984.38	505	3679
20	Odisha	5201.65	3996.17	1754	10192
21	Punjab	3504.09	1492.90	605	4570
22	Rajasthan	5500.99	1250.12	567	3952
23	Sikkim	200.00	4.23	3	9
24	Tamilnadu	5291.23	3166.93	1177	11652
25	Telangana	2004.86	1438.30	400	4333
26	Tripura	1578.62	1902.05	1169	8937
27	Uttar Pradesh	12981.52	7800.35	2236	21611
28	Uttarakhand	2140.93	484.12	331	1778
29	West Bengal	3680.30	3629.46	2183	15844
30	Andaman & Nicobar Islands	100.00	10.64	13	34
31	Chandigarh	100.00	35.08	13	104
32	Delhi	300.00	69.44	51	408
33	Lakshadweep	50.00	0.00	0	0
34	Puducherry	150.00	38.36	23	355
Total		110000.00	58591.20	25327	187252

including un-utilized balance funds of previous year.

* including Daman & Diu.

** including Dadra & Nagar Haveli

Annexure-V referred to in reply to part (e) of Lok Sabha Unstarred Question No. † 3150 for answer on 05.12.2016

List of Schemes of the Ministry of Micro, Small and Medium Enterprises

1. Ministry of Micro, Small and Medium Enterprises:
 - ❖ Performance and Credit Rating Scheme
 - ❖ Marketing Assistance Scheme
 - ❖ International Cooperation Scheme
 - ❖ Udyog Aadhaar Memorandum
 - ❖ National Schedules Caste and Scheduled tribe Hub
 - ❖ Assistance to Training Institutions (ATI)
 - ❖ Prime Minister Employment Generation Programme (PMEGP)
 - ❖ Scheme of Fund for Regeneration of Traditional Industries (SFURTI)
 - ❖ A Scheme for Promoting Innovation, Rural Industry & Entrepreneurship (ASPIRE)

 - ❖ Market Promotion & Development Assistance (MPDA)
 - ❖ Market Subsidy Eligibility Certificate for Khadi & Polyvastra (ISEC)
 - ❖ Khadi Reform & Development Programme – ADB Assistance (KRDP)
 - ❖ Science & Technology (S&T) Scheme
 - ❖ Coir Udyami Yojana (earlier known as “Rejuvenation, Modernization and Technology Upgradation (REMOT)”)
 - ❖ Coir Vikas Yojana (Ealier known as “Coir Plan (General)”)
2. Office of the Development Commissioner (MSME)
 - ❖ Credit Linked Capital Subsidy Scheme
 - ❖ MSE - Cluster Development Programme
 - ❖ Tool Rooms & Tech. Institutions
 - ❖ Credit Guarantee Scheme
 - ❖ Technology Upgradation and Quality Certification (TEQUP)
 - ❖ Lean Manufacturing Scheme
 - ❖ Incubation Centre
 - ❖ Design Clinics Scheme for MSME Sector
 - ❖ Intellectual Property Facilitation Centre (IPFC)
 - ❖ TREAD
 - ❖ Technology Centres Systems Programme (TCSP) - EAP
 - ❖ QMS/QT including Zero Defect Zero Effect: ZED
 - ❖ Domestic Market (MATU)
 - ❖ National Award (Entrepreneur & Quality)
 - ❖ ISO 9000/14001 Reimbursement
3. National Small Industries Corporation (NSIC)
 - ❖ Bank Credit Facilitation
 - ❖ Raw Material Assistance
 - ❖ Single Point Registration
 - ❖ Infomediary Services
 - ❖ NSIC Consortia and Tender marketing Scheme
 - ❖ Marketing Intelligence Services Lease
 - ❖ Bill Discounting
 - ❖ NSIC Infrastructure